

MR. SPEAKER: Nothing doing; not allowed. I have got it. Nothing is being recorded. (Interruptions)*

12.12 hrs.

ARREST OF MEMBER

MR. SPEAKER: I have to inform the House that I have received the following telegram dated 15 December, 1981, from the District Magistrate, Ujjain, today:—

“I have the honour to inform you that I have found it my duty in the exercise of my powers under Section 151 of the Cr. P. C. to direct that Shri Satyanarayan Jatiya, Member of Lok Sabha be arrested for obstructing the rail traffic at Ujjain Railway Station. Shri Satyanarayan Jatiya, M.P. was accordingly arrested at 11.30 hours on 15-12-81 and is presently lodged in the Bherugarh Jail, Ujjain.”

MR. SPEAKER: Shri Ghulam Nabi Azad. (Interruptions)* I have allowed Shri Ghulam Nabi Azad. Nothing is going on record. Without my permission they are speaking.

(Interruptions)*

SHRI GHULAM NABI AZAD (Washim): These parrots don't allow anybody to speak. Just like parrots, they go on speaking.

Sir, through you, I would like to draw the attention of the Home Minister and the Minister of Information and Broadcasting towards a very important issue of public life. A Hindi feature film is being shown in the capital in the name and style of “Meri Awaz Suno”,....

अध्यक्ष महोदय : आप वह लिख कर मुझे दीजिए ।

SHRI GHULAM NABI AZAD:.... the story of which makes a direct aspersion on the public life, creating adverse opinion among the people, motivated to malign the political leadership in the country.

MR. SPEAKER: You give a motion, I will consider it.

SHRI GHULAM NABI AZAD: The Home Minister is sitting here. He can give an answer. (Interruptions)

PROF. K. K. TEWARY (Buxar): Sir, you will remember that I have given a motion under rule 222. Mr. Atal Bihari Vajpayee has called Dr. Subramaniam Swamy as a CIA agent.... (Interruptions)

MR. SPEAKER: Not allowed, not admitted. (Interruptions).

DR. SUBRAMANIAM SWAMY (Bombay North East): Why did you not admit it? If a charge is made against a Member of Parliament, why don't you admit it? I want the facts to come out. If you make a charge against a Member of Parliament, that he is not loyal to this country, don't you think that the facts should come out?

अध्यक्ष महोदय : आप बताइएगा मुझे आ कर ।

डा. सुब्रह्मण्यम स्वामी : मैं बताऊंगा ? आपको नोटिस दिया । आपने कैसे एलाऊ नहीं किया ?

अध्यक्ष महोदय : उसका नहीं किया ।

DR. SUBRAMANIAM SWAMY: He gave you a notice. Why don't you allow it and send it to the Privileges Committee?